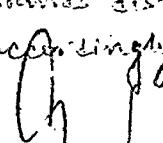
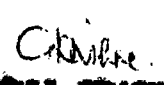


9

C.A.T. Bench, JAIPUR

Date of Order	Orders
4-3-97	MA NO. 332/96 & CP NO. 53/95 (MA 332/96) <u>CP NO. 53/95</u> Mr. S.P. Sharma, Counsel for the petitioners Mr. B.D. Sharma, Counsel for the respondent The CP has been disposed of by a separate order, which has been pronounced in the open court. MA NO. 332/96 (CP NO. 53/95) The Contempt Petition has been dismissed by a separate order, this MA has become infructuous and it stands dismissed and disposed of accordingly.  (O. P. SHARMA) Administrative Member  (GOPAL KRISHNA) Vice Chairman (J)